Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

C1								· · · · ·	int in ₹)	
SI. No.	Category of creditor	Summa received	ary of claims		ry of claims mitted	Amo unt	Amount of claims not	Amount of claims	D et	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	of conti ngent claim s	admitted	under verification	ai ls in Anne xure	
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	47	276839950.84	34	62817338.57	-	7726251.29	206296360.98	2	The Ex management has not provided the records of the Corporate Debtor and the MCA records are updated til 31.03.2019 (date of balanc sheet) and therefore th IRP/RP has relied solely upon th claims and Recovery Certificates submitted by the Claimants.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)		-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	124439155.06	1	53100000.00	-	13650000.0 0	57689155.06	4	The Ex management has not provided the records of the

										Corporate Debtor and the MCA records are updated till 31.03.2019 (date of balance sheet) and therefore the IRP/RP has relied upon the claim and records filed by the Claimant.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	1	805000.00	-	-	-	805000.00	-	6	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)					-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	51	402084105.90	35	115917338.57		22181251.2 9	263985516.05		

Annexure-1

Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on:04/11/2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	of cre		ils of eceived		Det	tails of clain	n admitted		Amount of contingent	Amount of any	claim not	Amount of claim	Remark if any
	ditor			Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	under verificatio n	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-2 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 04/11/2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹) Details of claim Details of claim admitted Remarks if any SI. Name of creditor Amount of any Amount of Amount of Amount claim No. of mutual dues, claim not received that may be admitted under contingen % of Date of Nature Whether Amount Amount Amount verification t claim set-off of claim receipt claimed of claim covered related voting admitted share in bv party? CoC guarantee Amit Bathla and Jitin 10-03-2023 1503900.90 1503900.90 Financial 0.00 No 1.30 0.00 _ Malik Debt (Home Buver) 10-03-2023 2006691.37 2006691.37 Financial 1.73 b Pawan Kumar No 0.00 0.00 ------Malhotra Debt (Home Buyer) Vinit Kumar & Sarita 10-03-2023 1914403.12 1914403.12 Financial 3 No 1.65 0.00 0.00 _ ----Debt (Home Buver) 10-03-2023 2866839.63 2866839.63 Financial Rachna Saxena & No 2.47 0.00 0.00 _ -----Avneesh Kumar Debt Saxena (Home Buyer) Renu Jain and Pramod 11-03-2023 1314490.43 1314490.43 Financial 5 No 1.13 0.00 0.00----Jain Debt (Home Buyer) Sanjay Kumar 11-03-2023 1619946.74 1619946.74 Financial 1.40 6 No 0.00 0.00 ------Dhiman Debt (Home Buyer) Aditya Kumar Tyagi 11-03-2023 1625136.81 1625136.81 Financial 1.40 No 0.00 0.00-----Debt (Home Buyer) Kapil Tyagi & Sonali 11-03-2023 1900624.65 1900624.65 Financial No 1.64 0.00 0.00-----

	Tyagi				Debt							
					(Home Buyer)							
9	Kapil Kumar	12-03-2023	1447112.38	1446979.20		-	No	1.25	 	133.18	0.00	
10	Shashi Lata	12-03-2023	1822699.86	1822537.63		-	No	1.57	 	162.23	0.00	
11	Alka Rani Agarwal	13-03-2023	1096879.27	1096879.27	Financial Debt (Home Buyer)	-	No	0.95	 	0.00	0.00	
12	Ashish Mittal	13-03-2023	1304029.00	1304024.00	Financial Debt (Home Buyer)	-	No	1.12	 	5.00	0.00	
13	Saurabh Gupta	14-03-2023	1723110.56	1723110.56	Financial Debt (Home Buyer)	-	No	1.49	 	0.00	0.00	
14	Sushil Kumar	14-03-2023	1244934.45	1244754.55		-	No	1.07	 	179.90	0.00	
15	Ashok Sharma	14-03-2023	1237941.24	1237941.24		-	No	1.07	 	0.00	0.00	
16	Amitesh Suman	14-03-2023	1426154.93			-	No	1.23	 	0.00	0.00	
17	Sonal Savings and Investment Pvt. Ltd.	16-03-2023	8568000.00			-	No	4.11	 	3808416.44	0.00	
18	Rapid Technosoft Pvt. Ltd.	16-03-2023	8721000.00		Financial Debt (Home Buyer)	-	No	4.18	 	3877476.71	0.00	
19	Seema Thukral and	23-03-2023	1309385.00	1309385.00	Financial	-	No	1.13	 	0.00	0.00	

	Yuvaksh Thukral				Debt							
					(Home							
					Buyer)				_			
20	Ritesh Kumar	24-03-2023	441600.00		Financial Debt	-	No	0.38			0.00	0.00
					(Home							
					Buyer)							
21	Vineet Bhardwaj and	03-04-2023	1886521.70	1876153.48	Financial	-	No	1.62				0.00
	Kamal Kishor Sharma				Debt (Home						10368.22	
					(Home Buyer)							
22	Anand Yadav	08-04-2023	480873.00		Financial	-	No	0.40				0.00
					Debt						14135.27	
					(Home						11155.27	
23					Buyer) Financial	_	No	0.00				43498806.00
2.5			43498806.0	0.00	Debt		110	0.00		_	0.00	
	Rajesh Kumar		0		(Home						0.00	
2.4	Agarwal	17-04-2023			Buyer)		NT	1.00				0.00
24					Financial Debt	-	No	1.29				0.00
			1495074.00	1495074.00	(Home						0.00	
	Shardendu Bajpai	18-04-2023			Buyer)							
25					Financial Debt	-	No	5.23				0.00
	Sanjeev Kumar		6059211.03	6059211.03	(Home						0.00	
		24-04-2023			Buyer)							
26					Financial	-	No	1.61				0.00
			1866498.00		Debt (Home						9.00	
	Rajeev Kumar	26-04-2023			Buyer)							
27					Financial	-	No	1.32				0.00
			1535029.51	1535011.08	Debt (Home						18.43	
	Arpit Garg	02-05-2023			(Home Buyer)							
28		02 05-2025			Financial	-	No	1.25				0.00
			1456335.75	1454108 62	Debt			1			2137.13	
	Lisha Cara	02 05 2022			(Home						2157.15	
29	Usha Garg	02-05-2023			Buyer) Financial	_	No	1.41				0.00
			1637098.50	1626276 11	Debt		110	1.71			722.20	
			105/098.50	10303/0.11	(Home						722.39	
20		02-05-2023			Buyer)		NT -	1.40	+			0.00
30	Namita Sethi & Brijesh Sethi	02-05-2023	1627225.70	1624820.22	Financial Debt	-	No	1.40			2405.48	0.00
L	Digon benn	02-05-2025	1		2000			1			1	1

		1	1	1	/11	1	1	1		1		1	
					(Home								
					Buyer)								
31		22.05.2022	1785351.18	1785106.09	Financial Debt (Home	-	No	1.54			245.09	0.00	
	Neeta Rastogi	23-05-2023			Buyer)								
32	Nikhil Dublish	23-05-2023	1577069.44	1576851.37	Financial Debt (Home Buyer)	-	No	1.36			218.07	0.00	
33					Financial	_	No	0.81				0.00	
	Ruchi Mittal	30-05-2023	942906.00	942342.58	Debt (Home Buyer)			0.01			563.42		
34	Son Devi & Rakesh		1337702.00	1328646.68	Financial Daht	-	No	1.15			9055.32	0.00	
35			1811592.77	0.00	Financial Debt (Home Buyer)	-	No	0.00			0.00	1811592.77	
36			43443767.9 2	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00			0.00	43443767.92	
	Anju Rastogi and Vivek Rastogi	19-07-2023	1761813.70	1761813.70	Financial	-	No	1.53			0.00	0.00	
	Kumar Gourav Gupta		2197600.00	0.00	Financial Debt (Home Buyer)	-	No	0.00			0.00	2197600.00	Rs. 6,77,201.10 categorised as acceptable and is being put up before the CoC for its recommendation in terms of the provisions of Regulation 13(IB)
39	Rama Gupta	27-07-2023	21831486		Financial Debt (Home Buyer)	-	Not marked	0.00			0.00	21831486	

40	Ayush Gupta	27-07-2023	16281742.2 7	0.00	Financial Debt (Home Buyer)	-	Not marked		 	0.00	16281742.27	
41	Shilpi Gupta	27-07-2023	20782220.0 0	0.00	Financial Debt (Home Buyer)	-	Not marked		 	0.00	20782220.00	
42	Ajay Kumar Gupta	28-07-2023	38009113.0 0	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	38009113.00	
43	Arif Mirza	29-08-2023	2006040	0.00	Financial Debt (Home Buyer)	_	No	0.00	 	0.00	2006040	Considered as Acceptable and placed before the CoC for its recommendation under Regulation 13(IB). It is pertinent to mention that the Coc having vote share 54.19% has dissented for inclusion in the list of creditors
	Manmohan Tarun Sapra Sarita Rani	03-09-2023	8521840	0.00	Financial Debt (Home Buyer)	-	Not marked	0.00	 	0.00	8521840	
	Prem Pal Singh Tomar	06-09-2023	330000.03	0.00	Financial Debt (Home Buyer)	-	No	0.00	 	0.00	3300000.03	Considered as Acceptable and placed before the CoC for its recommendation under Regulation 13(IB). It is pertinent to mention that the Coc having vote share 54.19% has dissented for inclusion in the list of creditors

	Rajiv Anand				Debt							
					(Home							
					Buyer)							
47		08-09-2023	2308043	0.00	Financial	-	Not marked	0.00	 	0.00	2308043	
	Rajiv Anand &				Debt							
	Kalpana				(Home							
	Chaudhary				Buyer)							

Annexure-3 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 04/11/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Detail claim re			Detai	ils of claim ad	mitted		Amount of contingent claim	-	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	crann	mutual dues, that may beset- off	aumitteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-4 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 04/11/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

											(Amou	nt in ₹)	
Sl. No.		Details received	of claim		Details	of claim a	dmitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amou nt covere d by guarante e	Whether related party?	% of voting share in CoC	crann	dues, that may beset- off	aumitteu	verification	
1	Neon Vincom Pvt Ltd	16-03-2023	5,31,00,000	5,31,00,000	Financial Debt	-	No	45.81	-	-		-	-
2.	Seema Raj Agarwal	10-05-2023	5,76,89,155.06		Financial Debt		No	0.00	-	-	-	5,76,89,155.06	
3,	Apoorv Tyagi	28-06-2023	1,36,50,000.00		Financial Debt	-	Yes	0.00	-	-	1,36,50,000.00	-	-

Annexure-5 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 04/11/2023

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim adı	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC		dues, that may beset- off	uumitteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-6 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 04/11/2023

List of operational creditors (Employees)

											(Amo	unt in₹)	
Sl. No.	Name of creditor	Detail Claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aunitteu	verification	
1	Sajjan Kumar Choudhary	28-06-2023	805000.00	0.00	Operational Debt (Ex- Employee)	-	-	-	-	-	805000.00	-	-

Annexure-7 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 04/11/2023

List of operational creditors (Government dues)

											(Amount in₹)			
Sl. No.	Name creditor	of	Detail claim re			Details	of claim adı	mitted		Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
												-		

Annexure-8 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 04/11/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	s of claim received	Details of claim admitted							Amount of any Mutual	Amount of claim not	claim under	Remarks, if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amo unt cover ed by guara ntee	Whether related party?	% of voting share in CoC	nt claim	dues, that may be set-off	admitted	verifica- tion	

Annexure-9 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 04/11/2023

List of other creditors (Other than financial creditors and operational creditors)

Details of claim admitted Amount of Remarks Name of **Details of** Amount of Amount of Amount of SI. creditor No. claim received contingent claim not claim if any any claim admitted under mutual Date of Amount Amount Nature Whether % of Amount dues, that verification receipt claimed of claim of claim covered related voting may besetadmitted by party? share in off CoC guarantee

(Amount in₹)